

15
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

M.A.288/04 with
objection for
modification of
order,
(CD/0 matter)

MP
29/11/04

Bonal

30.11.04

Id counsel for the applicant
Shri Nayak submits that the
suit filed on 21.A.1059/03 which
has not been tagged to the record.
In view of this, the matter be put
up before the Registrar to do the
needful, after which, let this
be posted before the Bench for
further orders.

Y.C.
remember (S)

Vice-Chairman